

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 302
CP-144(ND)/2016

IN THE MATTER OF:

Montreaux Resorts Pvt. Limited & Ors.

.... Applicant/petitioner

Vs.

Ascot Hotels & Resorts Ltd.

.... Respondent

Order under Section 241-242

Order delivered on 08.07.2021

CORAM:

**SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT**

**SH. NARENDRA KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

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For the respondent

Mr. Rishi Sood, Adv. for Respondent No.1

ORDER

List on 19.07.2021.

— sd —

**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

— sd —

**(NARENDRA KUMAR BHOLA)
MEMBER (TECHNICAL)**

08.07.2021
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